

MINUTES OF MEETING No.07/19 OF NORMS COMMITTEE-I (DES-I SECTION)
DATED 25.7.2018

In certain cases the decision of the Norms Committee refers to the Recommendations / Observations / Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The scanned copies uploaded is to be accepted. The U.O NO / O.M No of the scanned copy is reflected in the minutes.

- (i) It is also informed that all applications/representations/reply to the Deficiency letters etc. may be sent to Sh.S.B.S.Reddy, Additional DGFT and Chairman, NC-I. The email address is :sbsreddy@nic.in. All firms are also requested to mail/send their present valid email addresses so that correspondences can be made through email only.

The meeting No. 07/19 of the Norms Committee (NC-I) dated for the licensing year 2018-19 held on 25.7.2018 under the Chairmanship of Sh.S.B.S.Reddy, Additional Director General of Foreign Trade to consider the applications under Duty Exemption / Remission Schemes (Chapter-4) of Foreign Trade Policy 2015-2020 / Handbook of Procedure Volume. The following Members of the Committee were present in the meeting: -

Sl.No	Name of the representatives & their Designation	Room No.	Telephone No.	Department
1.	SH. K.K.Tiwari, Industrial Adviser	476	23066262	DHI Udyog Bhawan
2.	Sh Sandeep Chauhan. Development Officer			DIPP, Udyog Bhawan
3.	Sh. Saish kumar Consultant			DGFT
4.	Sh K.P. Singh, Dy. DGFT	302	23061562 Extn.146	DGFT, Udyog Bhawan
5	Sh. S.K.Panigrahi , E.O	404	23061562 Extn.265	DGFT, Udyog Bhawan


के.पी. सिंह / K.P. SINGH
उप महानिदेशक, विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

Case No.:22/3/80-ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80-ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00022/AM18/	RLA File :07/24/040/00285/AM17/	Lic.No/Date:0710111085 07.02.2017	
Decision : The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: 1 - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

के० पी० सिंह/K. P. SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

Case No.:23/3/80-ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80- ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00023/AM18/	RLA File :07/24/040/00297/AM17/	Lic.No/Date:0710111097 07.02.2017	
Decision : The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No.:24/3/80- ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80- ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00024/AM18/	RLA File :07/24/040/00296/AM17/	Lic.No/Date:0710111094 07.02.2017	
Decision : The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

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उप महाविदेशी व्यापार
Deputy Director General of Foreign Trade
विदेशी व्यापार महाविभाग
Directorate General of Foreign Trade
वाणिज्य विभाग / Govt. of India
भारत सरकार, नई दिल्ली
उद्योग भवन, New Delhi

Case No.:25/3/80-ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80-ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00025/AM18/	RLA File :07/24/040/00295/AM17/	Lic.No/Date:0710111092 07.02.2017	
Decision : The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

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डॉ० पी० सिंह / K. P. SINGH
 उद्य. महासिंहित्तक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Deptt. of Ind.
 भारत सरकार, नई दिल्ली
 उद्योग भवन, New Delhi
 Udyog Bhawan, New Delhi

Case No.:26/3/80-ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80-ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00026/AM18/	RLA File :07/24/040/00294/AM17/	Lic.No/Date:0710111091 07.02.2017	
Decision : The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

Case No.:27/3/80-ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80- ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00027/AM18/	RLA File :07/24/040/00286/AM17/	Lic.No/Date:0710111086 07.02.2017	
Decision : The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

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के० पी० सिंह / K. P. SINGH
 उप महानिदेशक निर्यात व्यापार
 Deputy Director General of Foreign Trade
 निर्यात व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Deptt. of Commerce
 भारत सरकार, नई दिल्ली
 Bhawan, New Delhi
 110009

Case No.:28/3/80- ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80- ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00028/AM18/	RLA File :07/24/040/00287/AM17/	Lic.No/Date:0710111087 07.02.2017	
Decision : The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

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उप महासिंह/ Deputy Director General of Foreign Trade
विदेश व्यापार महासिंहालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/ Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No.:29/3/80-ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80- ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00029/AM18/	RLA File :07/24/040/00288/AM17/	Lic.No/Date:0710111088 07.02.2017	
Decision :The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

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Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
भारत सरकार, नई दिल्ली
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No.:30/3/80-ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80- ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00030/AM18/	RLA File :07/24/040/00289/AM17/	Lic.No/Date:0710111090 07.02.2017	
Decision :The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

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कें० पी० लि० / K. P. SINGH
उप महासिंहिक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महासिंहिकालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
भारत सरकार, नई दिल्ली
उद्योग भवन, New Delhi
Udyog Bhawan, New Delhi

Case No.:2/9/80-ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80-ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00180/AM18/	RLA File :07/24/040/00299/AM17/	Lic.No/Date:0710111488 26.04.2017	
Decision :The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

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 Directorate General of Foreign Trade
 बाणिज्य विभाग/Dept. of Commerce
 भारत सरकार / Govt. of India
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Case No.:3/9/80-ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80-ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00181/AM18/	RLA File :07/24/040/00300/AM17/	Lic.No/Date:0710111486 26.04.2017	
Decision :The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

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Deputy Director General of Foreign Trade
निदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of India
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

Case No.:5/9/80-ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80-ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00183/AM18/	RLA File :07/24/040/00298/AM17/	Lic.No/Date:0710111487 26.04.2017	
Decision :The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

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कै० पी० सिंह/K. P. SINGH
उप महानिदेशक निदेश व्यापार
Deputy Director General of Foreign Trade
निदेश व्यापार महानिदेशाधीन
Directorate General of Foreign Trade
वणिज्य विभाग/Dept. of Commerce
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

Case No.:4/9/80-ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80-ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00182/AM18/	RLA File :07/24/040/00305/AM17/	Lic.No/Date:0710111499 28.04.2017	
Decision :The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

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केंद्र प्रो. सिंह / K. P. SINGH
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Commerce
वाणिज्य विभाग / Dept. of India
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

Case No.: 6/9/80- ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:7/80- ALC2/2018 25.07.2018	Status: Deferred
HQ File :01/80/050/00184/AM18/	RLA File :07/24/040/00301/AM17/	Lic.No/Date:0710111497 28.04.2017	
Decision :The committee considered the case as per agenda . The General Manager of the firm Sh. Mahadeva has appeared before the norms committee . The representative of the firm has explained the production process of export items. The applicant firm has shown sample of Export Product as well as small parts of the raw materials, i.e. Tungsten, Rods & Plates and Molybdenum Plates. The manufacturing process in details have been explained in the meeting indicating the rigid specifications of the export product. There is lot of machining involved so far as Rod is concerned, because OD at one side and OD on other side is different as such the machining involved a lot of wastage. The firm has furnished following documents to support its wastage as under: - The description of finished goods - The quantity of raw material consumed per 1 kg of finished goods - The cost of raw material - The sale price of scrap realised . The General Manager of the firm has submitted details indicating the price of raw material which ranges from Rs. 5120 per kg to Rs. 9840 per kg and also sale price of scrap ranging from Rs. 445 per kg to Rs. 545 per kg and has requested for fixation of norms in respect of advance authorisation no 0710108948 dated 26.10.2015 at the earliest which was rejected by NC in its meeting no. 14/80 dated 10.10.2017 due to non furnishing of information by the firm. The committee deliberated on the matter with the presence of technical representative of DHI/DIPP/MSME and decided to send a copy of the information furnished by the firm to DIPP for their examination and comments. Case is deferred			

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के० पी० सिंह/K. P. SINGH
उप महाविदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशक
Directorate General of Foreign Trade
वाणिज्य विभाग, भारत सरकार
भारत सरकार
Udyog Bhawan, New Delhi

Manual Case

Sl.No. 119

Case No.A/R –35	M/s Driplex Water	F.No.01/80/050/00018/M13/DE S.I	Lic. No. and date
Meeting No.1/19	Engineering Ltd., New	RLA No.05/23/040/00450/AM12	051031788 6
Dated: 11.04.2018	Delhi	Request for revision of norms.	dt. 15.02.2012
Decision: The committee considered the case as per agenda . The commercial Manager Sh. Hari Om Garg has appeared before norms committee and explained their case for grant of wastage as applied by them . The committee advised the representative of the firm to submit relevant document for claiming their wastage for examination. Case is deferred.			

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के० पी० सिंह / K. P. SINGH
 उपायुक्त निदेशक, विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार निदेशकालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Dept. of Commerce
 भारत सरकार, नई दिल्ली
 Udyog Bhawan, New Delhi